(b) The Income-tax Act, 1961 provide for several steps for enforcing collection and recovery of 'tax-inarrears' such as levy of penalty, attachment of monies due to the defaulters, distraint and sale of movable property, attachment and sale of immovable property, committing the defaulter to civil imprisonment Depending upon the facts and cumstances of each case, suitable steps are taken from time to time by Income-tax authorities concerned for recovery of tax arrears. Several administrative steps have been and are being taken to accelerate the For the current pace of recovery. year a very high priority has given to the collection and recovery of tax arrears. Targets have laid down in the Annual Action Plan of the Department for the 1982-83 and communicated the Commissioners of Income-tax. Board, too is keeping a close watch on the reduction of arrears through reports received from the Commissioners of Income-tax every month.

## Agreement between workers and Management of Public Sector takings, Bangalore

420 SHRI SUKOMAL SEN: the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the agreement arrived at between the workers and the management of public sector undertakings, Bangalore, the 9th June, 1981, gave Rs. 700 as monthly salary and increments of Rs. 25 to workers;
- (b) whether it is also a fact that no increase in salary has been allowed to Junior Executives till today;
- (c) if so, what steps have been taken in this regard; and
- (d) whether it is a fact that with this agreement the wage revision of and executives has been workers postponed till December, 1982?

THE MINISTER OF STATE IN OF FINANCE THE MINISTRY (SHRI SAWAI SINGH SISODIA): (a) to (d) The workers of Bangalorebased public sector enterprises have been paid ad-hoc amount of Rs. per month with effect from 1.1.1981 and a lumpsum of Rs. 700. Similar benefits have also been extended to officers in these enterprises. The settlement with the workers has been extended by 18 months, i.e., 31.12.1982. The revised pay sructure for officers would also hold good for an extended period.

to Questions

## बचत में कमी

## 421. श्री जगदम्बी प्रसाद यादव : श्रो ग्रश्वनो कुमार:

क्या वित्त मंत्री यह बताने की कृपा फरेंगे कि:

- (फ) क्या यह सच है कि रुपये के मूल्य में कमी होने के कारण लोग पारिवारिक बचत के विरुद्ध होते रहे हैं ;
- (ख) क्या भारतीय वाणिज्य स्रौर उद्योग महासंघ ने अपने वार्षिफ प्रतिवेदन में इस संबंध में कुछ सुझाव दिये है; भ्रौर
- (ग) यदि हां, तो उनका ब्यौरा क्या है ग्रौर उनके संबंध में सरकार की प्रतिकिया क्या है ?

वित मंत्रो (श्रो प्रणब मखर्जी) :(क) से (ग) ऐसा कोई प्रमाण नहीं मिला है जिसमे यह कहा जा सके िक रुपए के मल्य में कमी होने के कारण लोग पारिवारिक बचत के विरुद्ध होते जा **रहे** हैं ।

भारतीय वाणिज्य श्रौर उद्योग महासंच ने ग्रापने 55 वें वार्षिक प्रतिवेदन (1981) में बचतों को प्रोत्पाहन देने के लिए कई सूझाव दिए हैं जिनमें ये शामिल हैं: 5000 रपए से अधिक की सभी श्रहती-